

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 199/252/PB/2018

In the matter of:

Akshaj Properties Pvt. Ltd.
Vs.
Registrar of Companies.

...Appellant

...Respondent

SECTION: Under Section 252.

Order delivered on 31.05.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For the Appellant
Stg. Counsel for ITD

Ms. Reema Jain, PCS
Mr. Rajat Nagar for Lakshmi
Gurung Standing Counsel

ORDER

Ld. CS states that the additional documents as per the statement made by the CS are filed today in the Registry and copies to be served to both the departments. The Ld. Counsel for the Income tax also seeks further time to file reply of the main appeal as well as additional documents within two weeks. For further consideration on 2nd July, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**